

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 423**

TO BE ANSWERED ON THE 30th NOVEMBER, 2021/AGRAHAYANA 9,1943 (SAKA)

CYBER CRIMES

**423. MS. RAMYA HARIDAS:
DR. NISHIKANT DUBEY:**

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware that the cyber crimes in the country have increased in the past few years;**
- (b) if so, the number of cases reported during the last five years, State-wise;**
- (c) whether the Government has assessed the effects of increasing cyber crimes on the economic development of the country;**
- (d) whether the Union Government has taken any concrete steps to check such cyber crimes in the country; and**
- (e) if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)**

(a) to (e): With the enhanced use of cyber space, the number of cyber crimes is also increasing. The National Crime Records Bureau (NCRB) compiles and publishes statistical data on crimes in its publication "Crime in India". The latest published report is for the year 2020. As per the data published by National Crime Records Bureau (NCRB), the details of cases, registered under cyber crimes, States/UTs wise, during 2016-2020 are at Annexure.

LS.US.Q.NO. 423 FOR 30.11.2021

'Police' and 'Public Order' are State subjects as per the Seventh Schedule of the Constitution of India. States/UTs are primarily responsible for the prevention, detection, investigation and prosecution of crimes including cyber crime through their Law Enforcement Agencies (LEAs). The LEAs take legal action as per provisions of law against the offenders. To strengthen the mechanism to deal with cyber crimes, the Central Government has taken steps which inter-alia include, spreading awareness about cyber crimes; issuance of alerts/advisories; capacity building/training of law enforcement personnel/ public prosecutors/ judicial officers; improving cyber forensic facilities, setting up of Indian Cyber Crime Coordination Centre (I4C) to provide a framework and eco-system for LEAs to deal with the cyber crimes in a comprehensive and coordinated manner; etc. The Government has launched the National Cyber Crime Reporting Portal (www.cybercrime.gov.in), to enable public to report incidents pertaining to all types of cyber crimes, with a special focus on cyber crimes against women and children. Citizen Financial Cyber Fraud Reporting and Management System has been launched for immediate reporting of financial frauds and to stop siphoning off funds by the fraudsters. A toll-free number 155260 has been operationalised to get assistance in lodging online cyber complaints.

State/UT-wise Cases Registered (CR) under Cyber Crimes during 2016-2020

Sl.No.	State/UT	2016	2017	2018	2019	2020
		CR	CR	CR	CR	CR
1	Andhra Pradesh	616	931	1207	1886	1899
2	Arunachal Pradesh	4	1	7	8	30
3	Assam	696	1120	2022	2231	3530
4	Bihar	309	433	374	1050	1512
5	Chhattisgarh	90	171	139	175	297
6	Goa	31	13	29	15	40
7	Gujarat	362	458	702	784	1283
8	Haryana	401	504	418	564	656
9	Himachal Pradesh	31	56	69	76	98
10	Jharkhand	259	720	930	1095	1204
11	Karnataka	1101	3174	5839	12020	10741
12	Kerala	283	320	340	307	426
13	Madhya Pradesh	258	490	740	602	699
14	Maharashtra	2380	3604	3511	4967	5496
15	Manipur	11	74	29	4	79
16	Meghalaya	39	39	74	89	142
17	Mizoram	1	10	6	8	13
18	Nagaland	2	0	2	2	8
19	Odisha	317	824	843	1485	1931
20	Punjab	102	176	239	243	378
21	Rajasthan	941	1304	1104	1762	1354
22	Sikkim	1	1	1	2	0
23	Tamil Nadu	144	228	295	385	782
24	Telangana	593	1209	1205	2691	5024
25	Tripura	8	7	20	20	34
26	Uttar Pradesh	2639	4971	6280	11416	11097
27	Uttarakhand	62	124	171	100	243
28	West Bengal	478	568	335	524	712
	TOTAL STATE(S)	12159	21530	26931	44511	49708
29	A&N Islands	3	3	7	2	5
30	Chandigarh	26	32	30	23	17
31	D&N Haveli and Daman & Diu+	1	1	0	3	3
32	Delhi	98	162	189	115	168
33	Jammu & Kashmir*	28	63	73	73	120
34	Ladakh	-	-	-	-	1
35	Lakshadweep	0	0	4	4	3
36	Puducherry	2	5	14	4	10
	TOTAL UT(S)	158	266	317	224	327
	TOTAL (ALL INDIA)	12317	21796	27248	44735	50035

Source: Crime in India

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT for 2016-2019

* Data of erstwhile Jammu & Kashmir State including Ladakh for 2016-2019